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Title: Need to provide adequate quantity of APM Gas to Gujarat.

SHRI HARIN PATHAK (AHMEDABAD EAST): Based on the active advice of Bhurelal Committee i.e. Environmental Pollution Control Authority (EPCA) appointed by the Hon'ble Supreme Court, Government of Gujarat introduced CNG-driven Motor Vehicles in Ahmedabad. With the advent of various City Gas Distribution companies in the State, the consumption of CNG in Gujarat is increasing rapidly. However, the prices of CNG in Gujarat are very much higher as compared to cities like Delhi, Mumbai & others, the prices being around Rs 29.80 /Kg in Delhi and around Rs.40.50 /Kg in Ahmedabad. The prices in Delhi are more competitive owing to availability of APM gas in the region. The State Government believes that if APM gas is made available, the current price of CNG in Ahmedabad region will reduce by more than 25%. Further, this would promote the usage of CNG resulting in savings to oil companies along with reduction in subsidy burden for Govt. of India, due to replacement of Petrol & Diesel in transportation sector. Government of Gujarat is keen to further promote use of CNG in Motor Vehicles for which it is very important that gas is made available at competitive prices. Keeping in view the facts, the State Government has requested thrice i.e. in 2008, 2009 & 2010 to the Govt. of India for allocation of at least one MMSCMD of APM gas to Gujarat for the purpose of CNG but the request is pending till date. The State Govt. expects that the Govt. of India (Ministry of Petroleum and Natural Gas) should positively response to the Gujarat Government's request and allocate one MMSCMD of APM gas for the transportation sector to the State immediately.